CENTRAL ADMINISTRATIVE TRIBUNAL MUMBAI BENCH, MUMBAI.

ORIGINAL APPLICATION NO:240/2001

THURSDAY the 19th day of APRIL 2001

CORAM: Hon'ble Shri Kuldip Singh, Member(J)

Ramesh Shrikrishna Patukle Resident of 564, A/P Chokak Tal. Hatanangle Dist. Kolhapur Maharashtra.

... Applicant.

By Advocate Shri P.B. Deo.

V/s.

- Union of India through Divisional Engineer Telecom., Kolhapur.
- Divisional Engineer Telecom Kolhapur,
- Telecom District Manager
 Telephone Bhavan,
 Gurukrupa Bandar Road,
 Tq. Dist. Ratnagiri.

... Respondents.

ORDER (ORAL)

Per Shri Kuldip Singh, Member(J) ♥

The applicant has filed this OA seeking pension. The applicant has stated that he has served the department for a period of more than 10 years and he has not been given pension. He has also stated that the representation made on 8.5.2000 is still pending.

2. The OA can be disposed of at the admission stage with a direction to the respondents to disposed of the representation of the applicant within a period of

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two months with a speaking order. If the applicant is still agrieved with the decision of the department, he is at liberty to approach this Tribunal in accordance with law. The OA is disposed of accordingly.

Kuldip Singl

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